

House that the economic zone is two-thirds of our land-mass. Though we have been trying to survey the entire land-mass since 1940-42 it has not been possible for us to survey the land-mass also. It is a question of surveying the entire economic zone. We have got two vessels. One vessel is used for surveying and locating the area where the minerals are available and the other is being used for surveying as to where the fish will be available and the conditions of the ocean. The area to be covered and the uncertainties that are involved in these things are the factors which have to be borne in mind when we are asking for the results. The economic zone on the western coast is surveyed and the economic zone on the eastern coast is being surveyed and we will be able to give some report which will be helpful to us.

[*Translation*]

**Scheduled Caste/Scheduled Tribe Families Benefited Under Various Schemes**

\*395. SHRI JAGANNATH PRASAD : Will the Minister of WELFARE be pleased to state the number of Scheduled Caste and Scheduled Tribe families benefited under the various welfare schemes during the year 1985-86 and also the number of families brought above the poverty line during the period ?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : During the year 1985-86, the number of Scheduled Caste and Scheduled Tribe families economically assisted to enable them to cross the poverty line were 22,94,636 and 8,73,100 respectively. It is expected that a substantial portion of the assisted families would be able to cross the poverty line.

SHRI JAGANNATH PRASAD : I would like to know from the hon Minister as to what has been the estimated expenditure per family and what are the heads on which it has been spent ?

DR. RAJENDRA KUMARI BAJPAI : Mr. Speaker, Sir, it is difficult to say as to how much expenditure has been made per family, generally they are given between Rs. 6000 to Rs. 8000 Under TRYSEM

scheme even Rs. 25000 have been given and in some cases upto Rs. 35000 have been given. There are different schemes under which these are given.

SHRI JAGANNATH PRASAD : There are lakhs of villages where there is no arrangement for drinking water for the weaker sections. Will the hon Minister consider over spending more on the schemes relating to drinking water by reducing expenditure under the other heads ?

DR. RAJENDRA KUMARI BAJPAI : There is a scheme of the Government under the 20-Point Programme whereby it is proposed to remove the drinking water problem of all the problem villages by 1990 and under the this head, funds are being spent on priority basis.

SHRI D. P. YADAVA : Mr. Speaker, Sir, through you, I would like to know from the hon. Minister as to how many houses have been constructed for the Harijans and Adivasis during the last five years and what is the present position in that regard ? Will she arrange a sample survey to the effect that how many of them have collapsed and how many are still intact ?

DR. RAJENDRA KUMARI BAJPAI : These figures I do not have with me. However, I am not prepared to agree that some of the houses out of the constructed ones have collapsed.

SHRI CHARANJIT SINGH ATHWAL : Mr. Speaker, Sir, there are certain States in north India like Punjab, Haryana and certain areas of U. P. where people eat just *Chapaties*. The poor eat simple *Chapaties* or *Chapaties* with chillies and pickles also. But *Chapati* is their only diet. I do not know about other States but regarding Punjab I know that during the last few years the matching grant given by the Centre to the State was reduced only because in Punjab people eat *Chapaties*.

What I want to say is that the contents in *Chapaties* are the same as are available in any rich food. I want to know whether it is proper to reduce the grant only by taking the *Chapati* contents as the basis ? I want to know whether the Government is ready

to provide grant to these people like others who are below the poverty line, instead of taking the contents of *Chapati* as the basis ?

**DR. RAJENDRA KUMARI BAJPAI :** So far as my information goes, neither there is any such basis for providing grant nor the grant has been reduced.

**SHRIMATI USHA THAKKAR :** I want to know from the hon. Minister whether she will provide loans for repair of the houses built on 100 sq. yard plots for the Harijans under the 20-Point Programme ?

**DR. RAJENDRA KUMARI BAJPAI :** There is no provision for giving separate loans for repair of the houses which are being constructed.

**SHRI V. TULSIRAM :** Mr. Speaker, Sir, the late Prime Minister shrimati Indira Gandhi had started the 20 Point Programme. A lot of work has been done under this Programme but much still remains to be done. The Hon. Prime Minister is present here and he has appoint Ministers in this Department or selective basis. One of them is madam who has been associated with a Deputy Minister who is sitting behind and of whom the officials are not afraid of. Had the Hon. Prime Minister made Shri Arun Nehru incharge of this Department, this Department, would have been set right.

[English]

**MR. SPEAKER :** Next Question.

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Schemes to Enable SCs/STs to Cross  
Poverty Line

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\*397. **SHRI AMARSINH RATHAWA :**  
**SHRI RAM BHAGAT PASWAN :**

Will the Minister of WELFARE be pleased to state :

(a) whether Some State Governments in consultation with the Union Government have launched programmes to enable the Scheduled Caste and Scheduled Tribe people to cross the poverty line;

(b) if so, the names of such States and the achievements made during the Sixth Five Year Plan period;

(c) whether such programmes had been launched in Gujarat also;

(d) if so, the progress made in that State; and

(e) the provision made for the purpose for the Seventh Five Year Plan period ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) :** (a) to (e). A Statement is given below.

#### Statement

Programme have been launched by 20 States including Gujarat and 4 Union Territories for the Scheduled Castes and 17 States and 1 Union Territory for Scheduled Tribes to enable them to cross the poverty line. The targets for the Sixth Five Year Plan and the achievements made, in the various States and Union Territories are given in the table at Ennexe below.

During the Seventh Five Year Plan, an amount of about Rs. 6303.32 crores has been provided under the Special Component Plan for the development of Scheduled Castes and about Rs. 6199.63 crores for the development of Scheduled Tribes under the Tribal Sub-Plan. Special Central Assistance amounting to Rs. 930 crores for the development of Scheduled Castes and Rs. 756 crores for the development of Scheduled Tribes has also been provided in the Seventh Five Year Plan.